## GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

# LOK SABHA UNSTARRED QUESTION NO. 2925 TO BE ANSWERED ON 10.07.2019

#### **AUTONOMOUS CONSTITUTIONAL STATUS**

### 2925 SHRI JAYADEV GALLA :

Will the Ministry of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether there are demands from many quarters to give autonomous constitutional status to National Statistics Commission on the line of Election Commission to avoid controversy over data and statistics;
- (b) if so, the fact and details thereof;
- (c) the effective steps taken by the Ministry to achieve the same?

#### ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH)

- (a) No such demand has been received in the Ministry.
- (b) to (c) The question does not arise.

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